ITEM NO.4 COURT NO.6 SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 29519/2015

(Arising out of impugned final judgment and order dated 18-09-2015 in OP No. 203/2014 passed by the High Court of Judicature at Madras)

ELITE ENGINEERING AND CONSTRUCTION (HYD) PRIVATE LTD.
REP. BY ITS MANAGING DIRECTOR Petitioner(s)

VERSUS

TECHTRANS CONSTRUCTION INDIA PVT. LTD.
REP. BY ITS MANAGING DIRECTOR Respondent(s)

Date : 19-02-2018 This petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s)
Mr. Sridhar Potaraju, AOR
Ms. Sindoora VNL, Adv.
Ms. Ankita Sharma, Adv.
Mr. Prabhat Kumar, Adv.
Mr. Udai Khanna, Adv.

For Respondent(s)
Mr. A. K. Ganguli, Sr. Adv.
Mr. Swaroop George, Adv.
Mr. R. Sathish, AOR
Mr. Mohan Das K.K., Adv.
Mr. Rajesh Kumar, Adv.
Ms. S. Geetha, Adv.
Ms. Smitha Rani, Adv.
Ms. Sonia Vasudev, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter tomorrow, 20th February, 2018, for hearing.

Signature Not Verified
Digitally signed by NIDHI AHUJA
Date: 2018.02.19 17:26:32 IST
Reason:

(NIDHI AHUJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER